

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1385
ANSWERED ON:13.12.2013
UJWALA SCHEME
Kateel Shri Nalin Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals from various States/UTs seeking approval of Ujjwala Scheme for rehabilitation of victims of Trafficking for Commercial and Sexual exploitation ;
- (b) if so, the details thereof, State/UT-wise including Karnataka;
- (c) whether the Government has granted approval to the said proposals;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the present status of such proposals?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b), (c), (d) & (e) The Government received 77 fresh proposals during 2013-14 under Ujjawala Scheme from various States for approval. As per Schematic norms, these proposals were considered by a Project Sanctioning Committee(PSC). State wise details of proposals received so far during 2013-14 and approved by the Project Sanctioning Committee(PSC) are as under:

S.No.	State	No. of Proposals received	No. of Proposals approved
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1.	Andhra Pradesh	5	5
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2.	Arunachal Pradesh	2	1
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3.	Assam	10	5
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4.	Bihar	1	1
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5.	Chhattisgarh	1	1
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6.	Gujarat	3	3
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7. Haryana 1 1

8. Jharkhand 1 1

9. Karnataka 1 1

10. Maharashtra 5 4

11. Manipur 36 3

12. Rajasthan 5 4

13. Uttar Pradesh 3 3

14. Uttrakhand 3 3

Total 77 36